

Dak Register For Month Starting on 01/10/2022

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
3304/2022	03/10/2022	F. NO. 01/CESTAT/BANG/OE DATED 30.09.2022	DR, CESTAT, BANGALORE	Sanction of Rs. 2,00,000/- in order to meet expenditure like Electricity bills, telephone bills, speed post, BNPL charges, photocopy charges & misc. expenditures and also hindi prizes	Administration Section			
3305/2022	03/10/2022	NIL DATED 30.09.2022	PUSHKAR SINGH, MTS	Leave application with SLP		AR(Admin)		
3306/2022	03/10/2022	NIL DATED 30.09.2022	RANJU MADHRA, SPS	Joining Report		AR(Admin)		
3307/2022	03/10/2022	NIL DATED 26.09.2022	P. K. CHOUDHARY, M(J), CESTAT, KOLKATA	Joining Report		AR(Admin)		
3308/2022	03/10/2022	F. NO. PF/CESTAT/MUM/AD/2021 DATED 26.09.2022	DR, CESTAT, MUMBAI	Seeking age relaxation regarding		AR(Admin)		
3309/2022	03/10/2022	NO. 50050/115/2022-AD.IC(CESTAT) DATED 22.09.2022	S. BHOWMICK, US TO THE GOI	Hospitality facility entitlement to President to Customs, Excise and Service Tax Appellate Tribunal	Account Section			
3310/2022	03/10/2022	F. NO. 01/CESTAT/BANG/OE-ADJ. DATED	DR, CESTAT, BANGALOR	Expenditure incurred against OE advance received	Account Section			

		30.09.2022	E	for Rs. 1,00,000/- for June 2022	n			
3311 /202 2	03/1 0/20 22	F. NO.:- 5/CEGAT/CAL/97/179 DATED 27.09.2022	DR, CESTAT, KOLKATA	Revised estimate for 2022-23 on OE and additional budget provision of Rs. 25,32,627/- for renovation of office premises - reg.	Accou nt Sectio n			
3312 /202 2	03/1 0/20 22	F. NO. D- 6(1)/DOO/CESTAT/CH E/2019 DATED 28.09.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Reference to Difference of opinion case - reg.	PA to Regist rar			
3313 /202 2	03/1 0/20 22	NIL DATED 30.09.2022	DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI	Single Member (Appeal Branch) Physical Hearing Causelist	PA			
3314 /202 2	03/1 0/20 22	NIL DATED 30.09.2022	DR, CUSTOMS APPEAL BRANCH, CESTAT, NEW DELHHI	Customs, Excise and Service Tax (Division Bench) Physical hearing causelist	PA			
3315 /202 2	03/1 0/20 22	NIL DATED 30.09.2022	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for hearing of defect cases	PA			
3316 /202 2	03/1 0/20 22	F. NO. 28(15)/CESTAT/STAFF TOUR/2010-ADMN. VOL - III DATED 30.09.2022	HARSHITA PANDEY, ASSISTANT REGISTRAR , CESTAT, NEW DELHI	Tour Order (Revised)	PA			
3317 /202 2	03/1 0/20 22	F. NO. 23(49)/CIRCULAR/CES TAT/ADMN.-2014 DATED 30.09.2022	HARSHITA PANDEY, ASSISTANT REGISTRAR , CESTAT, NEW DELHI	Circular regarding farewell function of Sh. Govind Prasad, MTS	PA			

3318 /2022	03/10/2022	NIL	HEERA LAL	Joining Report	Administration Section			
3319 /2022	03/10/2022	FILE NO. CESTAT/MUM/CB/GEN./2022 DATED 23.09.2022	DR, CESTAT, MUMBAI	Writ Petition (L) No. 26651 of 2022		AR(Admin)		
3320 /2022	03/10/2022	NIL DATED 03.10.2022	SUKHBIR SINGH, MTS	Medical Reimbursement Claim		AR(Admin)		
3321 /2022	03/10/2022	F. NO. 01/CESTAT/BANG/ADMIN. DATED 26.09.2022	DR, CESTAT, BANGALORE	Direct Recruitment to the post of Court Master in the pay band Rs. 9300 - 34800/- Grade pay Rs. 4,600/- (pre-revised) level-7 in the 7th CPC Pay Matrix - reg.		AR(Admin)		
3322 /2022	03/10/2022	NIL DATED 03.10.2022	REKHA SHEKHAWAT, STENO - I	Leave application		AR(Admin)		
3323 /2022	03/10/2022	NIL DATED 03.10.2022	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Joining Report		AR(Admin)		
3324 /2022	03/10/2022	F. NO. D-6(1)/DISPOSAL STATEMENT/BENCH/2017 DATED 03.10.2022	DR, CESTAT, CHENNAI	Statement of physical hearing of appeals for the month of September - reg.	DR(J)			
3325 /2022	03/10/2022	C. NO. IV(16)CA/03/UDR/2022/2390 DATED 26.09.2022	DR. B. S. MEENA, COMMISSIONER, CGST & CE, UDAIPUR	Filing of ROM i.r.o. M/s Ram Swaroop Ajmera Biri Factory vs. CCGST & CE, Udaipur	DR(J)			
3326 /2022	03/10/2022	CESTAT/MUM/JUDICIAL/30/2022 DATED	SANTOSH KUMAR	Regarding E/87894/2017	PA to Regist			

2	22	22.09.2022	TIWARI, AR, CESTAT, MUMBAI		rar			
3327	03/1 /202 2	0/20 22	NIL DATED 03.10.2022	S. D. DAS, STENO GRADE - I, CESTAT, CHENNAI	Permission for correction in uploaded order	PA to Regist rar		
3328	03/1 /202 2	0/20 22	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement for September 2022	PA		
3329	03/1 /202 2	0/20 22	NIL	P. K. CHOUDHAR Y, M(J), CESTAT, KOLKATA	Monthly Disposal Statement for September 2022	PA		
3330	03/1 /202 2	0/20 22	NIL DATED 03.10.2022	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for hearing of defect cases	PA		
3331	03/1 /202 2	0/20 22	NIL DATED 03.10.2022	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for hearing of defect cases	PA		
3332	04/1 /202 2	0/20 22	NO. 11/02/2020-IFU-III DT 3/10/2022	UNDER SECRETAR Y, (IFU-III)	Office Memorandum dated 3/10/2022	AR(Adm n)		
3333	04/1 /202 2	0/20 22	NO. 11/02/2020-IFU-III DT 3/10/2022	UNDER SECRETAR Y, (IFU-III)	Office Memorandum dated 3/10/2022, Account Stage II -reg	Accou nt Sectio n		
3334	04/1 /202 2	0/20 22	NIL DT 4/10/2022	ASSISTANT REGISTRAR (CENTRAL REGISTRY)	Acute shortage of staff in CR section- reg	AR(Adm n)		
3335	04/1 /202 2	0/20 22	NIL DT 28/9/2022	KRIPA SHANKAR, DR, CHANDIGA	Requesting for CL & RH-reg	AR(Adm n)		

			RH					
3336 /202 2	04/1 0/20 22	F.NO. 18(1)/MISC/CESTAT/A LD/2015-PART-IV DT 30/9/2022	MANSA KUMAR SINHA, AR, CESTAT, ALLAHABA D	Direct recruitment to the post of Court Master-reg		AR(Adm n)		
3337 /202 2	04/1 0/20 22	NO.1/1/2022- ADM/APTEL/696/22 DT 29/9/2022	MADHULIK A CHOUDHAR Y, REGISTRAR , APTEL	ADDENDUM		AR(Adm n)		
3338 /202 2	04/1 0/20 22	NO.1/1/2022- ADM/APTEL/696/22 DT 29/9/2022	MADHULIK A CHOUDHAR Y, REGISTRAR , APTEL	ADDENDUM		AR(Adm n)		
3339 /202 2	04/1 0/20 22	NIL DT 4/10/2022	PARMOD KUMAR, STENO. GR. I	ACR of staff-reg		AR(Adm n)		
3340 /202 2	04/1 0/20 22	NIL DT 7/9/2022	SUPERINTE NDENT JUDICIAL FOR AR (C & J)	High Court of Punjab & Haryana, NO. 4690/Judl.-reg	DR(J)			
3341 /202 2	04/1 0/20 22	D.NO. 35590/2008/SEC DT 28/9/2022	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 2567 of 2010 and 5608 of 2011-reg	DR(J)			
3342 /202 2	04/1 0/20 22	D.NO. 8763/2009/SEC DT 20/9/2022	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal NO. 4814 of 2019-reg	DR(J)			
3343 /202 2	04/1 0/20 22	D. NO. 22445/2022/SEC- ELM DT 26/9/2022	ASSISTANT REGISTRAR , SUPREME	Civil Appeal No 6769 of 2022-reg	DR(J)			

			COURT OF INDIA, NEW DELHI					
3344/2022	04/10/2022	NIL DT 4/10/2022	MUKESH GUPTA, DR,CESTAT	Medical Advance for chemotherapy-reg	Account Section			
3345/2022	04/10/2022	F.NO.213/CESTAT/90/VOL-II DT 30/9/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Submission of Quartely report regarding actual incurred on Pay & various types of allowances of regular civilian employees of the Central Govt.-reg	Account Section			
3346/2022	04/10/2022	CESTAT/AHM/M(J)/DISPOSAL 2022/417 DT 3/10/2022	RAMESH NAIR, M(J)	Monthly Disposal Statement of Appeal of September 2022	PA			
3347/2022	04/10/2022	NIL DT 30/9/2022	P.K.CHOUDHARY, MEMBER(J)	Monthly Disposal Statement of Appeal of Sept 2022	PA			
3348/2022	04/10/2022	NIL DT 4/10/2022	HON. JUSTICE DILIP GUPTA, PRESIDENT	Monthly Disposal Statement of Appeal of Sept 2022	PA			
3349/2022	04/10/2022	CESTAT/MUM/JUDICIAL/30/2022 DT 28/9/2022	SANTOSH KUMAR TIWARI, AR, CESTAT, MUMBAI	Regarding office order issued on 27 Sep. 2022		AR(Admn)		
3350/2022	04/10/2022	NIL 4/10/2022	ANIL CHOUDHARY, MEMBER (J)	Permission for Pronouncement	PA to Registrar			
3351/2022	06/10/2022	NIL DATED 4/10/2022	ARCHANA, STENO-I	Earned Leave application-reg		AR(Admn)		
3352/2022	06/10/2022	F. NO. CESTAT/MUM/RELIST	DR, CESTAT,	Matter released for relisting -reg	PA to Registrar			

2	22	ING-2022 DT 28/9/2022	MUMBAI		rar			
3353	06/1 /202 2	0/20 22 NIL	DR. S.K.PATI, M(J), MUMBAI	Monthly Disposal Statement of Appeal of Sept 2022	PA			
3354	06/1 /202 2	0/20 22 F. NO. CESTAT/MUM/RELIST ING-2022 DT 28/9/2022	DR, CESTAT, MUMBAI	Matter released for relisting and constitution for special Bench-reg- reg	PA to Regist rar			
3355	06/1 /202 2	0/20 22 F.NO.01/CESTAT/BAN G/BSS DT 30/9/2022	DR, CESTAT, BANGALOR E	Forwarding of leave application along with joining report- reg		AR(Adm n)		
3356	06/1 /202 2	0/20 22 CESTAT/AHD/PER/18/2 022/398 DT 23/9/2022	DR, CESTAT, AHMEDABA D	Forwarding of EL in r/o Shri Uma Shankar Verma, DR, CESTAT, Ahmedabad-reg		AR(Adm n)		
3357	06/1 /202 2	0/20 22 F.NO.PF/CESTAT/MU M/AKY/2018/707 DT 4/10/2022	DR, CESTAT, MUMBAI	Forwarding of personal Application of Shri Ashutosh Kant Yadav,Court Master-reg		AR(Adm n)		
3358	06/1 /202 2	0/20 22 NIL	SSC, HQ	Vacancy Portal for CGLE-2022-reg		AR(Adm n)		
3359	06/1 /202 2	0/20 22 NIL	P.V.SUBBA RAO, MEMBER(T)	ACR of staff-reg		AR(Adm n)		
3360	06/1 /202 2	0/20 22 F.NO. 09(11)/R.R/MTS/P.F/CE STAT/ALD/2021 DT 3/10/2022	MANAS KUMAR SINHA, AR, ALLAHABA D	Forwarding of Service Book of Sh. Rahul Raj, MTS- reg		AR(Adm n)		
3361	06/1 /202 2	0/20 22 D.NO. 23401/2010/SEC- XVII-A DT 22/9/2022	AR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal NO. 6792 of 2010-reg	DR(J)			
3362	06/1 /202	0/20 NIL	Z.U.ALVI, COUNSEL	Appeal NO. C/COD/0050557/20	DR(J)			

2	22		OF APPLICANT/ APPELLANT	22 -reg				
3363	06/1 /202 2	0/20 22	F.NO.21/CESTAT/HYD/ M-STAT/15/236 DT 3/10/2022	DR, CESTAT, HYDERABA D	Monthly Statement of Sep 2022	DR(J)		
3364	06/1 /202 2	0/20 22	F.NO.28(15)/CESTAT/S TAFF TOUR/2010- ADMN-VOL-III DT 6/10/202	HARSHITA PANDEY, AR	Cancellation of Tour Order of Sh Bineesh Kumar K.S., Registrar	PA		
3365	06/1 /202 2	0/20 22	NIL	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause List of Hearing	PA		
3366	06/1 /202 2	0/20 22	NIL	RACHNA GUPTA, M(J)	Monthly Disposal Statement of Appeal of Sept 2022	PA		
3367	06/1 /202 2	0/20 22	F. NO. CESTAT/MUM/ACCOU NTS-SEC/2018/682 DATED 23.09.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of RE 2022-23 and BE 2023-24	Accou nt Sectio n		
3368	07/1 /202 2	0/20 22	NIL DT 6/10/2022	PARMOD KUMAR, STENO. GR. I	ACR of Mr. V. P. Pandey, DR, Hyderabad-reg	PA to Regist rar		
3369	10/1 /202 2	0/20 22	F.NO. 01/CESTAT/BANG/VS	DR, CESTAT, BANGALOR E	Sanction for VS of Rs. 16,225/- (Approved)			
3370	10/1 /202 2	0/20 22	F.NO.04/CESTAT/BAN G/XEROX DATED 06.10.2022	DR, CESTAT, BANGALOR E	Sanction for Xerox of Rs. 5, 237/- (Approved)		AR(Admi n)	
3371	10/1 /202 2	0/20 22	F.NO.01/CESTAT/BAN G/AN	DR, CESTAT, BANGALOR E	Sanction for AN of Rs. 26,996/- (approved)		AR(Admi n)	
3372	10/1		F.NO.25(1)/FM/CESTA	MANAS	Sanction for BNPL		AR(

/2022	0/2022	T/ALLD/2015 DT 7/10/2022	KUMAR SINHA, AR, CESTAT, ALLAHABAD	of Rs. 6,498/- (Approved)		Admin		
3373/2022	10/10/2022	F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017-PART-IV DT 7/10/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Sanction for medical reimbursement (Dheeraj Lal, Court Master)-reg (approved)		AR(Admin)		
3374/2022	10/10/2022	F.NO.49(1)/MEDICAL CLAIM/2017-PART-IV DT 7/10/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Sanction for medical reimbursement (Dheeraj Lal, Court Master)-reg (approved)/ Rs. 1337/-		AR(Admin)		
3375/2022	10/10/2022	NIL DTV 6/10/2022	OM PRAKASH BISHT, DR (AR/ADMIN)	Data required for Parliamentary Committee matters-reg	Administration Section	Anjani		
3376/2022	10/10/2022	NIL DT 7/10/2022	PARMOD KUMAR, STENO GR-I	Application for EI from 13 oct. to 17 oct. -reg		AR(Admin)		
3377/2022	10/10/2022	NIL DT 3/10/2022	TEJO SHRI, STENO GR. II	Availing the RH for 4/10/2022-reg		AR(Admin)		
3378/2022	10/10/2022	NIL DT 7/10/2022	BHAVNA SINGH, UDC	Intimation for applying examination-reg		AR(Admin)		
3379/2022	10/10/2022	NIL DT 30/9/2022	T.V. UNNIKRISHNAN, SPS, CESTAT, MUMBAI	Application for RH & CL by Hon. Member(T), Sh. Sanjiv Srivastava-reg		AR(Admin)		
3380/2022	10/10/2022	NIL DT 30/9/2022	AJAY SHARMA, M(J), CESTAT, MUMBAI	Application for RH for 2 days-reg		AR(Admin)		
3381	10/1	CESTAT/AHMD/MJ(PE	RAMESH	Details of		AR(

/2022	0/2022	RS)/418 DT 3/10/2022	NAIR, M(J), CESTAT, AHMEDABAD	investment /Receipts/Payments Transaction of more that Rs. one Lakh- 01 july 2022 to 30 sep 2022-reg		Admin)		
3382/2022	10/10/2022	NIL DT 3/10/2022	P. DINESHA, M(J), CESTAT, CHENNAI	Request for leave and permission to leave station-reg		AR(Admin)		
3383/2022	10/10/2022	NIL DT 2/10/2022	P. DINESHA, M(J), CESTAT, CHENNAI	Intimation of immovable property under Conduct Rule, 1964-reg		AR(Admin)		
3384/2022	10/10/2022	C.NO. IV(16)REVIEW/GST/DE LHI- SOUTH/CESTAT/L.R.S HARMA/593/22- 23/10535 DT 30/9/2022 DT 12/09/2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT Final Order No. 50862/2022 dt 15/9/2022 in respect of M/s L. R .Sharma, V-17, Green Park Extension ,New Delhi	DR(J)			
3385/2022	10/10/2022	F.NO.17(1)/MS/CESTAT/ALD/2018-19 DT 3/10/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Bench wise disposal of cases during Sep. 2022	DR(J)			
3386/2022	10/10/2022	NO.50/2/2022- AD.IC(CESTAT) DT 29/9/2022	S. BHOWMICK , US TO THE GOI	Harassment in CESTAT, Mumbai- reg	PA to Registrar			
3387/2022	10/10/2022	NIL DT 6/10/2022	B. BHARATHI, PA TO M(J), CESTAT, CHENNAI	Monthly Disposal Statement of appeals-reg	PA			
3388/2022	10/10/2022	CESTAT/AHM/MT/2022/421 DT 6/10/2022	PA TO M(T), CESTAT, AHMEDABAD	Disposal statement for month of Sep.2022	PA			

3389 /202 2	10/1 0/20 22	F.NO. CESTAT/MUM/CB/REL IST/2019/681 DT 23/9/2022	DR (J), CESTAT, MUMBAI	Matter released for relisting-reg	PA to Regist rar			
3390 /202 2	10/1 0/20 22	NIL	SANJIV SRIVASTAV A, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for SEP. 2022	PA			
3391 /202 2	10/1 0/20 22	NIL DT 7/10/2022	ANIL CHOUDHAR Y, M(J), CESTAT, DELHI	Matter released for relisting-reg	PA to Regist rar			
3392 /202 2	10/1 0/20 22	NIL DT 7/10/2022	ANIL CHOUDHAR Y, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Regist rar			
3393 /202 2	10/1 0/20 22	NIL	AR, CENTRAL REGISTRY	Casue List for Hearing of Defect Case-reg	PA			
3394 /202 2	10/1 0/20 22	NIL	DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI	Cause list for Physical hearing	PA			
3395 /202 2	11/1 0/20 22	F.NO. 13(1)/T7I/CESTAT/ALL AHABAD/2015-PART- II DATED 7/10/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Financial Sanction of Rs. 9412/- (Approved)		AR(Admi n)		
3396 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Seeking approval for rent bill sanction of Rs. 12,42,508/- (Due for approved)		AR(Admi n)		
3397 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 5,977/- (approved)		AR(Admi n)		

3398 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 48,262/- reg. M/s GILL ENTERPRISES.		AR(Admi n)		
3399 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 24, 412/- (approved)		AR(Admi n)		
3400 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 1805/- (approved)		AR(Admi n)		
3401 /202 2	11/1 0/20 22	F.NO. 2/23/RSV- UDV/CESTAT/CHD- 2016-II DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 14,030/- (approved)		AR(Admi n)		
3402 /202 2	11/1 0/20 22	F.NO. 8/2/PERS/JYOTI/LDC/A DMN./CHD-2022 DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of RS. 11,270/- (approved)		AR(Admi n)		
3403 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs3003/- (approved)		AR(Admi n)		
3404 /202 2	11/1 0/20 22	F.NO. CESTAT/MUM/ADMN/ MISC/703 DT 30/9/2022	DR, CESTAT, MUMBAI	Issuance NOC to apply Bihar Civil Court, under Emp. Notice No. 01/02/03/04/2022- reg		AR(Admi n)		
3405 /202 2	11/1 0/20 22	NIL DT 10/10/2022	DR, CESTAT, CHANDIGA RH	Application for leave-reg		AR(Admi n)		
3406 /202 2	11/1 0/20 22	NIL DT 10/10/2022	ARCHANA, STENO-I	Joining Report		AR(Admi n)		
3407 /202 2	11/1 0/20 22	NIL DT 10/10/2022	P.VENKATA SUBBA RAO, M(T)	Monthly Disposal Statement for Sep.2022	PA			
3408 /202 2	11/1 0/20 22	NIL	ANIL CHOUDHAR Y, M(J),	Monthly Disposal Statement for Sep.2022	PA			

			CESTAT, DELHI					
3409 /202 2	11/1 0/20 22	NIL DT 4/10/2022	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Civil Appeal No. 9507-9513 of 2019 entitled CCE & ST Ahmedabad III and M/s Borsad Tobacco Co. Pvt Ltd. Etc.-reg	PA			
3410 /202 2	11/1 0/20 22	F.NO. PF/CESTAT/MUM/AD MN/DKG/2016/702 DT 30/9/2022	DR, CESTAT, MUMBAI	Request for applying for Indian passport-reg				
3411 /202 2	11/1 0/20 22	F.NO. 73/PERSN/CESTAT/KO L/2022 DT 2/10/2022	DR, CESTAT, KOLKATA	Joinig report of Shri Rajiv Ranjan, LDC- reg		AR(Admi n)		
3412 /202 2	11/1 0/20 22	NIL DT 19/9/2022	P.K. CHOUDHAR Y, MEMBER(J), CESTAT, KOLKATA	CL for availing Home Town LTC (converted to Andaman) along with the family-reg		AR(Admi n)		
3413 /202 2	11/1 0/20 22	NIL DT 11/10/2022	P.K. CHOUDHAR Y, MEMBER(J), CESTAT, KOLKATA	Joinig report after availing LTC along with Family-reg		AR(Admi n)		
3414 /202 2	11/1 0/20 22	NIL	SHRADDHA MISHRA, STENO I	Intimation regarding applying for exam-reg		AR(Admi n)		
3415 /202 2	11/1 0/20 22	NIL DT 10/10/2022	JOGINDER SINGH, MTS	Application for leave-reg		AR(Admi n)		
3416 /202 2	11/1 0/20 22	F.NO. E.11011/1/2019- HINDI-4-DOR DT 11/10/2022	PREETI SELORE, ASST. DIRECTOR (NATIONAL LANGUAGE)	Hindi language -reg	Admin istratio n Sectio n	Anja ni		
3417 /202	11/1 0/20	NIL DT 11/10/2022	SPS TO PRESIDENT	Reimbursement of railtel Cor. of India	Accou nt			

2	22			Ltd.	Section			
3418 /202 2	11/1 0/20 22	NIL	MR. BINEESH KUMAR K. S., REGISTRAR , CESTAT	MTNL Bill-reg	Account Section			
3419 /202 2	11/1 0/20 22	NIL DT 11/10/2022	SPS TO PRESIDENT	Reimbursement of electricity bill-reg	CT Section			
3420 /202 2	11/1 0/20 22	NIL DT 11/10/2022	SHOBHA RAJESH, STENO II TO M(J)	Permission for correction in uploaded order	PA to Registrar			
3421 /202 2	13/1 0/20 22	F.NO.2/23/RSV- UDV/CESTAT/CHD- 2016-II DT 11/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 20,056/- for LTC of Sh. Rashid Ali Saifi, Steno I-reg (approved)		AR(Adm n)		
3422 /202 2	13/1 0/20 22	F.NO. PAO/REV/PENSION/20 22-23/1385-86 DT 10/10/2022	SR. ACCOUNTS OFFICER, PAY & ACCOUNTS OFFICER , MINISTRY OF FINANCE, DEPT. OF REVENUE-	Family pension case of Mrs. Poonam Gujral D/o Sh. B. B. Gujral		AR(Adm n)		
3423 /202 2	13/1 0/20 22	NIL DT 10/10/2022	SULEKHA BEEVI C.S, M(J)	Joining report after availing leave		AR(Adm n)		
3424 /202 2	13/1 0/20 22	NIL DT 10/10/2022	P.DINESHA, M(J)	Joining report after availing leave		AR(Adm n)		
3425 /202 2	13/1 0/20 22	NIL DT 12/10/2022	RANJU MADHRA, SPS	Leave application for CL for one day- reg		AR(Adm n)		
3426 /202 2	13/1 0/20 22	NIL DT 12/10/2022	DOROTHY JOSEPH, STENO	Joining report after availing leave		AR(Adm n)		

			GRADE I					
3427 /202 2	13/1 0/20 22	NIL DT 12/10/2022	DOROTHY JOSEPH, STENO GRADE I	Leave application for Child Care leave-reg		AR(Adm n)		
3428 /202 2	13/1 0/20 22	NIL DT 11/10/2022	CHANDER KANTA, SPS	Medical Reimbursement claim-reg		AR(Adm n)		
3429 /202 2	13/1 0/20 22	NIL DT 12/10/2022	KRIPA SHANKAR, DR, CHANDIGA RH	One day CL application for 14/10/2022-reg		AR(Adm n)		
3430 /202 2	13/1 0/20 22	NIL DT 12/10/2022	TEJO SHRI, STENO GR-I	Leave application for 10 oct and 13 oct, 2022-reg		AR(Adm n)		
3431 /202 2	13/1 0/20 22	NIL DT 12/10/2022	SWAPNIL TIWARI, AR	Leave application for 2 days 25/10/2022 and 26/10/2022-reg		AR(Adm n)		
3432 /202 2	13/1 0/20 22	F.NO.7(STAT)CESTAT/ CAL/06/183 DT 6/10/2022	DR, CESTAT, KOLKATA	Institution, Disposal and Pendency etc for the month of SEP. 2022-reg	DR(J)			
3433 /202 2	13/1 0/20 22	F.NO.21/CESTAT/HYD/ M-STAT/15 DT 12/10/2022	DR, CESTAT, HYDERABA D	Revised monthly statement report of Sep. 2022	DR(J)			
3434 /202 2	13/1 0/20 22	NIL DT 10/10/2022	B. BHARATHI, PA TO M(J)	Monthly Disposal Statement of Appeal of SEP. 2022	PA			
3435 /202 2	13/1 0/20 22	F.NO.26(3)/DISCP/DEV ENDER- LDC/CESTAT/ADMN- 22 DT 11/10/2022	HARSHITA PANDEY, AR	Order dt 11/10/2022 reg Devender Kumar Grover		AR(Adm n)		
3436 /202 2	13/1 0/20 22	F.NO.22(6)/CEGAT/PE NS/GNS/2003 DT 23/6/2020	BINEESH KUMAR, K.S, REGISTRAR	Investigation of case RC: 04/(A)/2012/MUM/ AC-III, New Delhi- reg		AR(Adm n)		
3437	14/1	F.NO.05/CESTAT/BAN	DR,	Sanction of Rs.		AR(Adm n)		

/2022	0/2022	G/WATER DT 13/10/2022	CESTAT, BANGALORE	25,948/- for water-reg		Adm n)		
3438/2022	14/10/2022	F.NO.05/CESTAT/BANG/RENT DT 13/10/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 4,00,049/- for Rent-reg		AR(Adm n)		
3439/2022	14/10/2022	F.NO.29/CESTAT/BANG/TELE DT 13/10/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 5,096/- for BSNL-reg		AR(Adm n)		
3440/2022	14/10/2022	F.NO.01/CESTAT/BANG/BNPL DT 13/10/2022DR	DR, CESTAT, BANGALORE	Sanction of Rs. 5,205/- for BNPL-reg		AR(Adm n)		
3441/2022	14/10/2022	F.NO.01/CESTAT/BANG/ELECT DT 13/10/2022	DR, CESTAT, BANGALORE	Sanction of Rs. 20,204/- for Electricity bill -reg		AR(Adm n)		
3442/2022	14/10/2022	NIL DT 13/10/2022	V. P. PANDEY, DR, CESTAT, BANGALORE	Joining report after availing Earned leave for one day on 12/10/2022-reg		AR(Adm n)		
3443/2022	14/10/2022	NIL DT 11/10/2022	SEEMA SADANA, SPS	Application for E. leave-reg		AR(Adm n)		
3444/2022	14/10/2022	NIL DT 12/10/2022	SEEMA SADANA, SPS	Application for E. leave for 13/10/200-reg		AR(Adm n)		
3445/2022	14/10/2022	NIL DT 13/10/2022	MUKESH GUPTA, DR,CESTAT	Application for Casual leave on 14/10/2022-reg		AR(Adm n)		
3446/2022	14/10/2022	F.NO. PF/CESTAT/MUM/LD/2022/716 DT 12/10/2022	DR, CESTAT, MUMBAI	Technical resignation of Sh. Lakhwinder Dhull, UDC-reg		AR(Adm n)		
3447/2022	14/10/2022	F.NO.CESTAT/MUM/ADMN/VF/2021/715 DT 11/10/2022	DR, CESTAT, MUMBAI	Issue of NOC-reg		AR(Adm n)		
3448	14/1	NIL 13/10/2022	C.J.	Permission for	PA to			

/2022	0/2022		MATHEW, M(T),MUMBAI	Pronouncement - reg	Registrar			
3449/2022	14/10/2022	NIL DT 13/10/2022	SUDHAKARAN. A, SPS, CESTAT, MUMBAI	Permission for deletion modification of uploaded order	PA to Registrar			
3450/2022	14/10/2022	NIL DT 13/10/2022	SUDHAKARAN. A, SPS, CESTAT, MUMBAI	Permission for deletion modification of uploaded order	PA to Registrar			
3451/2022	14/10/2022	NIL DT 13/10/2022	ANIL CHOUDHARY MEMBER (J)	Permission for Pronouncement	PA to Registrar			
3452/2022	14/10/2022	NIL	DR, SINGLE MEMBER APPEAL BRANCH ,CESTAT, NEW DELHI	Cause list for Physical hearing - reg	PA			
3453/2022	14/10/2022	NIL	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause list for hearing of defect cases	PA			
3454/2022	17/10/2022	F. NO. 16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-II DATED 14.10.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Sanction of Rs. 50,995/- for payment of electricity bill for September 2022		AR(Admin)		
3455/2022	17/10/2022	F. NO. A-20(2)/PERS. FILE/SKT-HC/CHE/2022 DATED 14.10.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding transfer request of Sh. Shishir Kumar Thakur, Head Clerk		AR(Admin)		
3456/2022	17/10/2022	F. NO. 11/CESTAT/CHENNAI/2004 DATED 11.10.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	LPC of Smt. B. S. Lakshmi, HC Retired		AR(Admin)		
3457/2022	17/10/2022	F. NO.3/CEGAT/MAS/2000-VOL-II DATED	MOHINDER SINGH, DR, CESTAT,	Intimation of purchase of immovable		AR(Admin)		

		11.10.2022	CHENNAI	property under CCS(Conduct) Rules - reg.				
3458/2022	17/10/2022	NIL DATED 14.10.2022	PARMOD KUMAR, STENO GR-I	Joining Report		AR(Admin)		
3459/2022	17/10/2022	C. NO: IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/CREATIVE/597/22-23/10894 DATED 06/11.10.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT Final Order No. A/50942-50943/2022 dated 30.09.2022 i.r.o. M/s. Creative Travels Pvt. Ltd., Creative Plaza, Nanak Pura, Moti Bagh, New Delhi	DR(J)			
3460/2022	17/10/2022	NIL DATED 14.10.2022	PARMOD KUMAR, STENO GR-I	Corrections in appeal uploaded	PA to Registrar			
3461/2022	17/10/2022	NIL DATED 17.10.2022	SUDHAKARAN A., SPS	Permission for pronouncement in respect of Shri CJ Mathew, Hon. M(T)	PA to Registrar			
3462/2022	18/10/2022	F.NO.39(1)/OUT OF SOURCE/MTS/CESTAT/2016 DT 17/10/2022	MANAS KUMAR SINHA, AR, ALLAHABAD	Sanction of Rs. 32,951/- (approved)		AR(Admin)		
3463/2022	18/10/2022	F.NO. A-19011/14/2022-CESTAT DT 12/10/2022	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Applicaton of Dr.S. K. Pati, M(J), CESTAT, Mumbai for grant NOC to apply the Rajiv Gandhi School of Intellectual Property Law, IIT Kharagpur-reg		AR(Admin)		
3464/2022	18/10/2022	NIL DT 12/10/2022	KRIPA SHANKAR, DR, CHANDIGARH	One day CL application on 14/10/2022		AR(Admin)		

3465	18/1 /202 2	18/1 0/20 22	F.NO. 73/PERSN/CESTAT/KO L/2022/188 DT 4/10/2022	DR, CESTAT, KOLKATA	Joining Report of Sh. Rajiv Ranjan, LDC-reg		AR(Adm n)		
3466	18/1 /202 2	18/1 0/20 22	F.NO. PF/CESTAT/ADMIN/M UM/TRLR- CM/2021/7721 DT 7/10/2022	SANTOSH KUMAR TIWARI, AR, MUMBAI	Relieving Order to attend training prog. in ISTM, New Delhi-reg		AR(Adm n)		
3467	18/1 /202 2	18/1 0/20 22	F.NO.PF/CESTAT/MU M/LD/2022 DT 11/10/2022	DR, CESTAT, MUMBAI	Joining Report of Sh. Lakhwinder Dhull, UDC for the post of Ex. Inspector-reg		AR(Adm n)		
3468	18/1 /202 2	18/1 0/20 22	F.NO.PF/CESTAT/MU M/LD/2022/716 DTD 12/10/2022	DR, CESTAT, MUMBAI	Technical resignation of Sh. Lakhwinder Dhull, UDC-reg		AR(Adm n)		
3469	18/1 /202 2	18/1 0/20 22	F.NO. CESTAT/MUM/ADMN/ VF/2021/715 DT 11/10/2022	DR, CESTAT, MUMBAI	NOC issue-reg		AR(Adm n)		
3470	18/1 /202 2	18/1 0/20 22	F.NO. A- 20(2)/PERS.FILE/SKT- HC/CHE/2022 DTD 14/10/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding transfer request of Sh. Shishir Kumar Thakur, HC-reg		AR(Adm n)		
3471	18/1 /202 2	18/1 0/20 22	NIL DT 14/10/2022	DR. RACHNA GUPTA, M(J)	Application for station leave for 15/10/2022 to visit Karnal-reg		AR(Adm n)		
3472	18/1 /202 2	18/1 0/20 22	NIL DT 17/10/2022	POOJA DANGI, LDC	Intimation of exam- reg		AR(Adm n)		
3473	18/1 /202 2	18/1 0/20 22	NIL DT 14/10/2022	RABINDER TOPPO, ASTT. SECTION OFFICER	Budget Matter: Proposal for First batch of supplementary demands for grants 2022-23-reg		AR(Adm n)		
3474	18/1 /202 2	18/1 0/20 22	NIL DT 14/10/2022	HEMANT KUMAR, STENO GRADE-II	Application for leave		AR(Adm n)		

3475 /202 2	18/1 0/20 22	NIL DT 6/10/2022	SEEMA SADANA, SPS	Applcation for RH for 4/10/2022 in continuation of EL for 3/10/2022-reg		AR(Adm n)		
3476 /202 2	18/1 0/20 22	NIL DT 14/10/2022	SEEMA SADANA, SPS	Application for Station leave permission-reg		AR(Adm n)		
3477 /202 2	18/1 0/20 22	NIL DT 17/10/2022	ARCHANA, STENO-I	Joining report after availing leave		AR(Adm n)		
3478 /202 2	18/1 0/20 22	F.NO./CESTAT/MUM/R KP/2022/729 DT 14/10/2022	DR, CESTAT, MUMBAI	Office Order dt 14/10/2022 for relieving-reg		AR(Adm n)		
3479 /202 2	18/1 0/20 22	F.NO. GEXCOM/REV/MISC/1 35/2022-REV-O/O COMMR-CGST- UJJAIN DT 13/10/2022	DEPUTY COMM. (REVIEW), CGST & CENTRAL EXCISE HQRS. UJJAIN	Request to provide certifie0d copy of CESTAT Final Order No. 50353/2022 dt 6/4/2022-reg	DR(J)			
3480 /202 2	18/1 0/20 22	F.NO. 21/CESTAT/HYD/M- STAT/15/ DT 12/10/2022	DR, CESYAT, HYDERABA D	Revised monthly statement report of September 2022	DR(J)			
3481 /202 2	18/1 0/20 22	NIL DT 14/10/2022	SUDEEP SINGH BHANGOO, COUNSEL FOR M/S SANJAY DIESELS	Misc. Application No. 50447 of 2022- reg	DR(J)			
3482 /202 2	18/1 0/20 22	F.NO. CUS/SVB/MISC/54/202 2-CIR-INDR-CUS- COMMRTE- INDORE/3566 DT 12/10/2022	HARKESH MEENA, ASST. COMMISSIO NER (CUSTOMS) CIRCLE, INDORE	Order in Appeal No. IND-EXCUS- 000-APP-12-2022- 23 dt 21/7/2022	DR(J)			
3483 /202 2	18/1 0/20 22	REF. NO. 246 DT 8/10/2022	CHIEF EXECUTIVE OFFICER-	Application for restoration of Dairy No. 50486-2021-	DR(J)			

			REG	Appeal against OIO/OIA: IND- EXCUS-000-APP- 088-20-21 dt 22/12/2020-reg				
3484 /202 2	18/1 0/20 22	NIL	MOHAN SUKHANI, AUTHORIZE DVSIGNTOR Y	Paper Book for M/s Sarovar Portico vs. Commissioner (Appeals),CGST, Jai-regpur	DR(J)			
3485 /202 2	18/1 0/20 22	C.NO.GEXCOM/REV/C E/TRIB/666/2022- REV/3630 DT 11/10/2022	JAI PRAKASH SINGH	Filing of Misc. Application for Rectification of Mistake in r/o Honble CESTAT Final Order No. A/50662/2022- EX(DB) dt 25/7/2022-reg	DR(J)			
3486 /202 2	18/1 0/20 22	C.NO. VIII(28) CUS/REVIEW/08/2022/ 3126 DTD 11/10/2022	DINESH SINGH DEWAL, ADDITIONA L COMMISSIO NER	Filing of Appealin the case of M/s V. K. Metcast Pvt. Ltd.-reg	DR(J)			
3487 /202 2	18/1 0/20 22	NIL DT 17/10/2022	SPS TO HON PRESIDENT, CESTAT	Sanction of Rs. 2500/- misc. expenses-reg	Accou nt Sectio n			
3488 /202 2	18/1 0/20 22	NIL DT 13/10/2022	SUDHAKAR AN. A, SPS CESTAT	Permission for deletion modification of uploaded order	PA to Regist rar			
3489 /202 2	18/1 0/20 22	NIL DT 17/10/2022	SPS TO HON PRESIDENT, CESTAT	Re-listing matter- reg	PA to Regist rar			
3490 /202 2	18/1 0/20 22	NIL DT 14/10/2022	SHENAJ BANO, STENO GR-I	Permission for deletion modification of uploaded order	PA to Regist rar			
3491 /202	18/1 0/20	NIL	AR, CENTRAL	Cause list	PA			

2	22		REGISTRY, CESTAT, NEW DELHI					
3492 /202 2	18/1 0/20 22	NIL	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause list	PA			
3493 /202 2	18/1 0/20 22	F.NO./ CESTAT/HYD/ESTT/17 -II/242 DT 12/10/2022	T.VISWA PRAKASH, DR, CESTAT, HYDERABA D	Renewal of Lease agreement for CESTAT, Hyderabad		AR(Adm n)		
3494 /202 2	18/1 0/20 22	NIL DT 13/10/2022	SUDHAKAR AN. A, SPS, CESTAT, MUMBAI	Permission for deletion modification of uploaded order	PA to Regist rar			
3495 /202 2	19/1 0/20 22	NIL DT 17/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 29, 436/- (approved) for electricity bill - reg		AR(Adm n)		
3496 /202 2	19/1 0/20 22	NIL DT 17/10/2022	DR, CESTAT, CHANDIGA RH	Sanction of Rs. 8045/-(approved) for hiring a taxi-reg		AR(Adm n)		
3497 /202 2	19/1 0/20 22	F.NO. 01/CESTAT/BANG/MIS C. DT 17/10/2022	DR, CESTAT, BANGALOR E	Sanction of Rs. 7,545/-(approved) for miscellaneous expenditure-reg		AR(Adm n)		
3498 /202 2	19/1 0/20 22	NIL DT 19/09/2022	P.K.CHOD HARY, MEMBER(J)	CL for availing Home town LTC(converted to Andaman) along with family-reg		AR(Adm n)		
3499 /202 2	19/1 0/20 22	NIL DT 11/10/2022	P.K.CHOD HARY, MEMBER(J)	Joining report after availing LTC with family-reg		AR(Adm n)		
3500 /202 2	19/1 0/20 22	NIL DT 18/10/2022	DR. RACHNA GUPTA, M(J)	RH on 26.10.2022- reg		AR(Adm n)		
3501 /202	19/1 0/20	F.NO. A-20(2)/PERS. FILE/RKP-ST-III/2015	MOHINDER SINGH, DR	Forwarding of Joining report of Sh		AR(Adm		

2	22	DT 17/10/2022		Raushan Kumar Paswan, Steno -II-reg		n)		
3502/2022	19/10/2022	NIL DT 18/10/2022	PARMOD KUMAR, STENO. GR. I	EL for one day on 17/10/2022-reg		AR(Admn)		
3503/2022	19/10/2022	F.NO. 9(5)/VB/MTS/PF/CESTAT/ALD/2018 DT 17/10/2022	MANAS KUMAR SINHA, AR, ALLAHABAD	NOC certificate-reg		AR(Admn)		
3504/2022	19/10/2022	F.NO.CESTAT/MUM/ADMN/NICSI-MANPOWER/2021/734 DTD 18/10/2022	DR, CESTAT, MUMBAI	Approval for sanction of Rs. 2,95,329/- for hiring of 2 Technical Manpower-reg		AR(c omp)		
3505/2022	19/10/2022	N. PAO/REV/PENSION/2021-2022/1266 DT 28/09/2022	SR. ACCOUNTS OFFICER, PAO(REVENUE)	Release of withheld amount of gratuity in respect of sh. Vijay Kumar, Retrd. HC on 31.12.2019, CESTAT, Chandigarh	Account Section	AR(Admn)		
3506/2022	19/10/2022	NIL DT 18/10/2022	ARCHANA, STENO-I	Correction in the uploaded Appeal	PA to Registrar			
3507/2022	19/10/2022	NIL DT 17/10/2022	C.J. MATHEW, M(T),MUMBAI	Permission for Pronouncement	PA to Registrar			
3508/2022	19/10/2022	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeal of Sep. 2022	PA			
3509/2022	19/10/2022	NIL	C.J. MATHEW, M(T),MUMBAI	Monthly Disposal Statement of Appeal of Sept 2022	PA			
3510/2022	19/10/2022	NIL	S.K.MOHANTY M(J)	Monthly Disposal Statement of	PA			

2	22			Appeal of Sept 2022				
3511/2022	19/10/2022	NIL	HIGH COURT OF KERALA AT ERNAKULAM	Con. Case (C) No. 766 of 2022		AR(Admin)		
3512/2022	20/10/2022	NIL DT 18/10/2022	DR, CESTAT, CHANDIGARH	Sanction of Rs. 9541/- for Praveen Sihag, UDC(approved)-reg		AR(Admin)		
3513/2022	20/10/2022	NIL DT 18/10/2022	DR, CESTAT, CHANDIGARH	Sanction of Rs. 2138/- for Praveen Sihag, UDC(approved)-reg		AR(Admin)		
3514/2022	20/10/2022	F.NO.01/CESTAT/BANG./ADMN	DR, CESTAT, BANGALORE	Seeking sanction approval for Pest Control-reg		AR(Admin)		
3515/2022	20/10/2022	NIL DT 17/10/2022	SATPAL SINGH, LDC, MUMABI	Request for transfer from CESTAT Mumbai to CESTAT Chandigarh or Head quarter, CESTAT, New Delhi-reg		AR(Admin)		
3516/2022	20/10/2022	NIL DT 16/10/2022	DEVENDER KUMAR, LDC, MUMBAI	Request for transfer from CESTAT Mumbai to CESTAT Chandigarh or CESTAT, New Delhi-reg		AR(Admin)		
3517/2022	20/10/2022	NIL DT 19/10/2022	SWAPNIL TIWARI, AR	Request for reconsidering the transfer order-reg		AR(Admin)		
3518/2022	20/10/2022	NIL DT 19/10/2022	SAKAL DEO SAH, COURT MASTER	Request for D.A. amount-reg		AR(Admin)		
3519/2022	20/10/2022	NIL DT 14/10/2022	P. NARAYANA N,	Office Memorandum dt 13/10/2022		AR(Admin)		

			DIRECTOR, RAJYA SABHA SECRETARI AT					
3520 /202 2	20/1 0/20 22	NIL DT 19/10/2022	DOROTHY JOSEPH, STENO GRADE I	Request for EL on 21/10/2022-reg		AR(Adm n)		
3521 /202 2	20/1 0/20 22	NIL DT 18/10/2022	HEMANT KUMAR, STENO GRADE-I	Application for R. H -reg		AR(Adm n)		
3522 /202 2	20/1 0/20 22	NIL DT 18/10/2022	SATPAL SINGH, MTS	Application for R.H-reg		AR(Adm n)		
3523 /202 2	20/1 0/20 22	NIL DT 30/9/2022	AJAY SHARMA, M(J)	Leave application for taking CL on 14/10/2022-reg				
3524 /202 2	20/1 0/20 22	NIL 19/10/2022	ATIN SHARMA, MTS	Application for CL on 26/10/2022-reg		AR(Adm n)		
3525 /202 2	20/1 0/20 22	NIL DT 19/10/2022	VINEETHA M.PILLAI, COURT MASTER	Prior intimation for applying for Passport-reg		AR(Adm n)		
3526 /202 2	20/1 0/20 22	NIL DT 19/10/2022	SEEMA SADANA, SPS	Application for EL on 20/10/2022-reg		AR(Adm n)		
3527 /202 2	20/1 0/20 22	NIL DT 19/10/2022	REKHA SHEKHAWA T, STENO-I	Application for CL for 18/10/2022-reg		AR(Adm n)		
3528 /202 2	20/1 0/20 22	NIL DT 19/10/2022	RANJU MADHRA, S PS	Application for CL for 18/10/2022-reg		AR(Adm n)		
3529 /202 2	20/1 0/20 22	NIL DT 17/10/2022	CPWD	Renovation of toilet-reg	CT Sectio n			
3530 /202 2	20/1 0/20 22	NIL 14/10/2022	SUNIL KUMAR DHARESHW AR,	Cases pending before Banglore CESTAT, Setting up of Permanent	PA to Regist rar			

			INFOSYS LTD.	Bench-reg				
3531/2022	20/10/2022	NIL DT 18/10/2022	P. DINESHA, M(J), CESTAT, CHENNAI	Intimation of purchase of immovable property under Conduct Rule, 1964-reg		AR(Admin)		
3532/2022	20/10/2022	NIL DT 20/10/2022	SHENAJ BANO, STENO GR-I	Application for CL from 25/10/2022 to 28/10/2022-reg		AR(Admin)		
3533/2022	21/10/2022	F.NO.33/CESTAT/BANG/OSP DT 20/10/2022	DR, CESTAT, BANGALORE	Sanction for OSP (two MTS) (approved)-reg		AR(Admin)		
3534/2022	21/10/2022	F.NO. 33/CESTAT/CESTAT/BANG/OSP DT 20/10/2022	DR, CESTAT, BANGALORE	Sanction for OSP/one Data Operatore (DEO), (approvregd)		AR(Admin)		
3535/2022	21/10/2022	NIL DT 20/10/2022	LALIT PRASAD PANT, SPS	Application for leave-reg		AR(Admin)		
3536/2022	21/10/2022	NIL DT 20/10/2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Application for RH and CL-reg		AR(Admin)		
3537/2022	21/10/2022	A-50050/117/2020-AD.1C(CESTAT) DT 6/10/2022	S. BHOWMICK, US TO THE GOI	Request for transfer of Sh. Lalit Kumar, LDC from Banglore to Delhi-reg		AR(Admin)		
3538/2022	21/10/2022	F.NO.24(2)/LEAVE.FILE/SBP-AR/CESTAT/CHE/2022 DT 17/10/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of Leave application and letter dt 16/9/2022-reg		AR(Admin)		
3539/2022	21/10/2022	F.NO.A-20(3)/PERS.FILE/SK-LDC/CHE/2020 DT 17/10./2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Request for issue of NOC-reg		AR(Admin)		
3540/2022	21/10/2022	NIL DT 20/10/2022	ROHIT KUMAR SHUKLA,	Mediacl Certificate-reg		AR(Admin)		

			DR, CESTAT, MUMBAI					
3541 /202 2	21/1 0/20 22	NIL	DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI	Cause list	PA			
3542 /202 2	21/1 0/20 22	F.NO.23(34)/POSTING/ SPS- PA/CESTAT/ADMN./20 12-VOL-III DT 19/10/2022	HARSHITA PANDEY, ASSISTANT REGISTRAR , CESTAT, NEW DELHI	Office Order- Seema Sadana, SPS with Anil Choudhary-reg	PA to Regist rar			
3543 /202 2	21/1 0/20 22	NIL DT 18/10/2022	P. DINESHA, M(J), CESTAT, CHENNAI	Intimation of purchase of immovable property under CCS(Conduct) Rules - reg.		AR(Admi n)		
3544 /202 2	21/1 0/20 22	F.NO.01/CESTAT/BAN G/ADMN. DT 20/10/2022	DR, CESTAT, BANGALOR E	Sanction for Pest Control of Rs. 7080/-(approved)- reg		AR(Admi n)		
3545 /202 2	21/1 0/20 22	F.NO.01/CESTAT/BAN G/STORES DT 20/10/2022	DR, CESTAT, BANGALOR E	Sanction of rs. 23,900/-(approved)- reg		AR(Admi n)		
3546 /202 2	21/1 0/20 22	F.NO.01/CESTAT/BAN G/COURTMASTER/AD MN. DT 18/10/2022	DR, CESTAT, BANGALOR E	Forwarding od profarma for recruitment to the post of Court master-reg		AR(Admi n)		
3547 /202 2	21/1 0/20 22	NIL DT 21/10/2022	PARMOD KUMAR, STENO GR-I	Application for RH on 26/10/2022-reg		AR(Admi n)		
3548 /202 2	21/1 0/20 22	NIL DT 21/10/2022	TEJO SHRI, STENO GR. II	Application for RH for 26/10/2022-reg		AR(Admi n)		
3549 /202 2	21/1 0/20 22	NIL DT 21/10/2022	RANJU MADHRA, SPS	Application for RH on 26/10/2022-reg		AR(Admi n)		

3550 /202 2	21/1 0/20 22	NIL DT 20/10/2022	NEHA SINGH, STENO-I, CESTAT, AHMEDABA D	Corrections in appeal uploaded	PA to Regist rar			
3551 /202 2	21/1 0/20 22	NIL DT 20/10/2022	T. V. UNNIKRISH NAN, SPS TO M(T), CESTAT, MUMBAI	Corrections in appeal uploaded	PA to Regist rar			
3552 /202 2	21/1 0/20 22	NIL		DR, Single appeal bench	PA			
3553 /202 2	21/1 0/20 22	NIL	DR, CUSTOMS APPEAL BENCH	Cause list	PA			
3554 /202 2	21/1 0/20 22	NIL	AR, CENTRAL REGISTRY	Cause list	PA			
3555 /202 2	25/1 0/20 22	NIL	US (P&P-I), SSC HQ	Filling up of vacancies in Mission Recruitment mode - Collection of vacancies - reg.	Admin istratio n Sectio n			
3556 /202 2	25/1 0/20 22	NIL DATED 25.10.2022	PARMOD KUMAR, STENO GR-I	Cancellation of RH	Admin istratio n Sectio n			
3557 /202 2	25/1 0/20 22	NIL DATED 25.10.2022	DOROTHY JOSEPH, STENO GRADE I	Joining Report	Admin istratio n Sectio n			
3558 /202 2	25/1 0/20 22	NO. G- 25014/MOF/CCA/IAW/ HQ/VETTINGOFPAY/2 022-23/149 DATED 30.09.2022	SR. ACCOUNTS OFFICER, INTERNAL AUDIT	Verification of pay fixation order in respect of Sh. Parmod Kumar, Steno Gr-I	Admin istratio n Sectio n			

			WING, DEPTT. OF ECONOMIC AFFAIRS, MINISTRY OF FINANCE, O/O CHIEF CONTROLL ER OF ACCOUNTS, A.G.C.W.& M. BUILDING				
3559 /202 2	25/1 0/20 22	NIL DATED 20.10.2022	T. VISHWAPR AKASH, DR, CESTAT, HYDERABA D	Daily order dated 13.09.2022	PA		
3560 /202 2	25/1 0/20 22	NO. G- 25014/MOF/CCA/IAW/ HQ/VETTINGOFPAY/2 022-23/158 DATED 10.10.2022	SR. ACCOUNTS OFFICER, INTERNAL AUDIT WING, DEPTT. OF ECONOMIC AFFAIRS, MINISTRY OF FINANCE, O/O CHIEF CONTROLL ER OF ACCOUNTS, A.G.C.W.& M. BUILDING	Pay fixation case of N. S. Pradeep, UDC	Admin istratio n Sectio n		
3561 /202 2	25/1 0/20 22	NIL DATED 25.10.2022	ANIL CHOUDHAR Y, M(J), CESTAT, DELHI	Leave application	Admin istratio n Sectio n		
3562	25/1	NIL DATED 25.10.2022	M. K.	Leave withdrawal	Admin		

/2022	0/2022		SINHA, AR, CESTAT, ALLAHABAD	application	Administration Section			
3563/2022	25/10/2022	F. NO. PF/CESTAT/MUM/RKP/2022/729 DATED 14.10.2022	DR, CESTAT, MUMBAI	Office Order dated 14.10.2022	Administration Section			
3564/2022	25/10/2022	F. NO. PF/CESTAT/MUM/AD/2022/735 DATED 17.10.2022	DR, CESTAT, MUMBAI	Intimation of examination, SSC CGL 2022	Administration Section			
3565/2022	25/10/2022	F. NO. PF/CESTAT/MUM/SKT/2022/737 DATED - 18/10/2022	DR, CESTAT, MUMBAI	forwarding of reply to memorandum dated 06.10.2022	Administration Section			
3566/2022	25/10/2022	NIL DATED 25.10.2022	SUKHBIR SINGH, MTS	Leave application	Administration Section			
3567/2022	25/10/2022	NIL DATED 25.10.2022	J.K. GOLAY, SPS	Leave application	Administration Section			
3568/2022	25/10/2022	NIL DATED 25.10.2022	REKHA SHEKHAWAT, STENO - I	Leave application	Administration Section			
3569/2022	25/10/2022	CESTAT/AHD/ADMN/STAFF POSTING/03/13/427 DATED 19.10.2022	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of proforma for recruitment to the post of court master	Administration Section			
3570/2022	25/10/2022	NIL DATED 25.10.2022	MUKESH GUPTA, DR, CESTAT,	Leave application	Administration Section			

			NEW DELHI		Section			
3571 /202 2	25/1 0/20 22	F. NO. 01/CESTAT/BANG/BSS DATED 20.10.2022	DR, CESTAT, BANGALOR E	Forwarding of leave application alongwith joining report	Admin istratio n Sectio n			
3572 /202 2	25/1 0/20 22	F. NO. J01/CESTAT/BANG/VP P DATED 20.10.2022	DR, CESTAT, BANGALOR E	Forwarding of leave application with joining report	Admin istratio n Sectio n			
3573 /202 2	25/1 0/20 22	F. NO. CESTAT/MUM/ADMN/ NICS- MANPOWER/2021/734 DATED 18.10.2022	DR, CESTAT, MUMBAI	Approval for sanction of Rs. 2,95,329 for hiring of 2 Technical Manpower for the period of 3 months from 01.10.2022 to 31.12.2022 through NICS		AR(Com p)		
3574 /202 2	25/1 0/20 22	F. NO. GEXCOM/REV/ST/TRI B/480/2022-REV-O/O PR. COMM CGST RAIPUR DATED 20.10.2022	ATUL GUPTA, PRINCIPAL COMMISSIO NER, CENTRAL TAX & CENTRAL EXCISE, RAIPUR	Diary No. 52018- 2022 dated 08.09.2022 i.r.o. submission of appeal sub section (1) of section 86 of the Finance Act, 1994 filed against O-i-O RPR/EXCUS/000/ COM(AUDIT)/26/2 022 dated 29.04.2022	DR(J)			
3575 /202 2	25/1 0/20 22	F. NO. GEXCOM/REV/ST/TRI B/478/2022-REV-O/O PR. COMM CGST RAIPUR DATED 20.10.2022	ATUL GUPTA, PRINCIPAL COMMISSIO NER, CENTRAL TAX & CENTRAL EXCISE, RAIPUR	Diary No. 52017- 2022 dated 08.09.2022 i.r.o. submission of appeal sub section (1) of section 86 of the Finance Act, 1994 filed against O-i-O RPR/EXCUS/000/	DR(J)			

				COM(AUDIT)/20/2022 dated 07.04.2022				
3576 /2022	25/1 0/20 22	F. NO. GEXCOM/REV/ST/TRIB/479/2022-REV-O/O PR. COMM CGST RAIPUR DATED 20.10.2022	ATUL GUPTA, PRINCIPAL COMMISSIONER, CENTRAL TAX & CENTRAL EXCISE, RAIPUR	Diary No. 52016-2022 dated 08.09.2022 i.r.o. submission of appeal sub section (1) of section 86 of the Finance Act, 1994 filed against O-i-O RPR/EXCUS/000/COM(AUDIT)/19/2022 dated 07.04.2022	DR(J)			
3577 /2022	25/1 0/20 22	NIL DATED 21.10.2022	C. L. PAUL, ADVOCATE, CHAMBER NO. 533, WEST WING, TIS HAZARI COURTS, DELHI	Application for clubbing of three appeals of Nikhil Verma, Mukul Verma and Durga Kumar	DR(J)			
3578 /2022	25/1 0/20 22	F. NO. GEXCOM/REV/ST/350/2022/5528 DATED 13.10.2022	PARTHA ROYCHOWDHURY, COMMISSIONER, CGST, INDORE	Reply in ST/50043/2022 of M/s CMM Infra Projects Limited	DR(J)			
3579 /2022	25/1 0/20 22	NIL	SHEEL TRIPATHY, FOR SHUBRA LOGISTICS, PROPRIETOR	Application under Rule 28C of the Customs, Excise and Service Tax Appellate Tribunal (Procedure) Rules, 1982 for early hearing of the case	DR(J)			
3580 /2022	25/1 0/20 22	NIL DATED 19.10.2022	S. BHOWMICK, US TO THE GOI	Harassment in CESTAT, Mumbai-reg	PA			
3581	25/1	CESTAT/AHD/NEW	DR,	Providing necessary	PA			

/2022	0/2022	OFFICE PREMISES/06/2016/433 DATED 20.10.2022	CESTAT, AHMEDABAD	infrastructure to newly recruited Members for Chamber and Court				
3582/2022	26/10/2022	NIL DATED 26.10.2022	HEERA LAL	Leave application	Administration Section			
3583/2022	26/10/2022	NIL DATED 25.10.2022	GAUTAM NARAYAN/ ASMITA	WP (C) No. 10023/2019: Niveet Seth vs. Union of India & Ors. I Vakalatnama and Papers	Administration Section			
3584/2022	26/10/2022	NIL	RAKSHITHA RAJ	Niveet Seth case details	Administration Section			
3585/2022	26/10/2022	NIL DATED 17.10.2022	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Request for grant of one day casual leave on 21st October, 2022 alongwith permission to stay away from the Headquarters.	Administration Section			
3586/2022	26/10/2022	NIL DATED 20.10.2022	P. K. CHOUDHARY, M(J), CESTAT, KOLKATA	Restricted Holidays with Station Leaving Permission	Administration Section			
3587/2022	26/10/2022	NIL DATED 17.10.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Leave application	Administration Section			
3588/2022	26/10/2022	NIL DATED 21.10.2022	SANJIV SRIVASTAVA, M(T), CESTAT, MUMBAI	Station leave permission (SLP)	Administration Section			

3589 /202 2	26/1 0/20 22	NIL DATED 26.10.2022	RANJU MADHRA, SPS	Cancellation of RH	Admin istratio n Sectio n			
3590 /202 2	26/1 0/20 22	NIL DATED 26.10.2022	RANJU MADHRA, SPS	Leave application	Admin istratio n Sectio n			
3591 /202 2	26/1 0/20 22	NIL DATED 25.10.2022	CHANDERK ANTA, SPS	Corrections in appeal uploaded	PA to Regist rar			
3592 /202 2	26/1 0/20 22	NIL	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for September 2022	PA			
3593 /202 2	26/1 0/20 22	NIL DATED 13.10.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Permission for pronouncement of orders	PA to Regist rar			
3594 /202 2	26/1 0/20 22	NIL DATED 17.10.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for September 2022	PA			
3595 /202 2	26/1 0/20 22	NIL DATED 17.10.2022	C. J. MATHEW, M(T), CESTAT, MUMBAI	Permission for pronouncement of order	PA to Regist rar			
3596 /202 2	26/1 0/20 22	NIL DATED 26.10.2022	RANJU MADHRA, SPS	Request regarding permission of doing corrections in judicial order	PA to Regist rar			
3597 /202 2	27/1 0/20 22	F. NO. A- 11(1)/VACANCIES/CH E/2016 DATED 27.10.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Request to fill up steno vacancies - reg.	Admin istratio n Sectio n			
3598	27/1	NIL DATED 27.10.2022	ARCHANA,	Leave application	Admin			

3599/2022	27/10/2022	NIL DATED 27.10.2022	RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Permission for pronouncement of order	PA to Registrar			
3600/2022	27/10/2022	NIL DATED 27.10.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Permission for pronouncement of order	PA to Registrar			
3601/2022	27/10/2022	NIL	SINGLE MEMBER APPEAL BRANCH	Physical hearing causelist	PA			
3602/2022	27/10/2022	NIL	CENTRAL REGISTRY	Central Registry Cause list for hearing of defect cases	PA			
3603/2022	28/10/2022	BILL NO. 43/2022 DATED 26.10.2022	PRADEEP KUMAR SHARMA, ADVOCATE	Bill in PT no. 126/2022 filed by SK Verma vs. Central Excise & AMP, Customs & others pending before CAT, PB, New Delhi	Administration Section			
3604/2022	28/10/2022	NIL DATED 26.10.2022	RAJESH KUMAR	About Joining Letter	Administration Section			
3605/2022	28/10/2022	NIL	PUSHKAR SINGH, MTS	Medical Reimbursement Claim	Administration Section			
3606/2022	28/10/2022	NIL DATED 28.10.2022	PUSHKAR SINGH, MTS	Leave application with SLP	Administration			

					Section			
3607/2022	28/10/2022	F. NO. A-20(3)/PERS.FILE/SK-LDC/CESTAT/CHE/2020 DATED 26.10.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of transfer request of Shri Shambhu Kumar, LDC	Administration Section			
3608/2022	28/10/2022	F. NO. A-12026/11/2022-AD.IC(CESTAT) DATED 14.10.2022	S. BHOWMICK, US TO THE GOI	Office Order	PA			
3609/2022	31/10/2022	F.NO.05/CESTAT/BANG/RENT DT 27/10/2022	DR, CESTAT, BANGALORE	Seeking approval for Sanction of Rs. 15,12,182/-reg		AR(Admin)		
3610/2022	31/10/2022	F.NO. D-4(1)/FURNITURE/CHE/2015 DT 28/10/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Administrative Approval for supply and installation of Compactor - reg		AR(Admin)		
3611/2022	31/10/2022	F.NO.50/2/2022-AD.IC (CESTAT) DT 19/10/2022	S. BHOWMICK, UNDER SECRETARY OF THE GOI	Harassment in CESTAT, Mumbai-reg		AR(Admin)		
3612/2022	31/10/2022	CESTAT/AHD/NEW OFFICE PREMISE/06/2016/433 DT 20/10/2022	DR, CESTAT, AHMEDABAD	Providing necessary infrastructure to newly Members for Chamber and Court-reg		AR(Admin)		
3613/2022	31/10/2022	F.NO.A-11(1)/VACANCIES/CHE/2016 DT 27/10/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Recruitment to the post of Court Master-reg		AR(Admin)		
3614/2022	31/10/2022	F.NO.33/CESTAT/BANG/OSP DT 27/10/2022	DR, CESTAT, BANGALORE	Seeking approval for One Data Entry Operator-reg	CT Section			
3615/2022	31/10/2022	F.NO.33/CESTAT/BANG/OSP DT 27/10/2022	DR, CESTAT, BANGALORE	Seeking approval for providing two MTS-reg	CT Section			
3616	31/1	NIL	DOROTHY	Reimbursement for	Accou			

/202 2	0/20 22		JOSEPH, STENO GRADE I	refreshment for October 2022-reg	nt Sectio n			
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